

(b) Their release is not under consideration at present.

Assault on Supreme Court Judge

9418. SHRI D. C. SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the inquiry into the alleged attempt to murder Mr. Justice A. N. Grover by Man Mohan Das in the Supreme Court on the 13th March, 1968 has been completed ;

(b) if so, the findings thereof ; and

(c) the action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The investigation into this case has since been finalised. The accused has been challaned and the case has been put up in the Court on 29.3.1968.

Science Talent Search

9419. SHRI N. R. DEOGHARE : Will the Minister of EDUCATION be pleased to state :

(a) whether Government have reviewed the cases of those candidates who have fared satisfactorily in the Science Talent Search Examination (Senior) held in 1967 but missed the selection to give them incentives to develop their science talent in view of the large number of scholarships that go abegging due to selected students opting for other courses ; and

(b) if so, the result thereof ?

THE MINISTER OF EDUCATION (SHRI TRIGUNA SEN) : (a) and (b). The Advisory Board for the National Talent Search Scheme has expressed the view that selection of 350 candidates for scholarships out of 6,000 candidates appearing for the Test is in itself on the high side considering the need for a strict standard for selection. The views of the Advisory Board are under consideration.

Development of Ports

9420. SHRI D. N. PATODIA : Will the Minister of TRANSPORT AND SHIPPING be pleased to refer to the reply given to Starred Question No. 937 on the 29th March, 1968 and state :

(a) whether the international ports and

Harbour Experts who surveyed the Indian ports with a view to suggesting improvements have submitted their report ; and

(b) if so, by what time the report will be made available to Government ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) :

(a) No, sir.

(b) The Report is expected to be received shortly.

Abolition of the Post of Safety Zonal Commissioner

9421. SHRI K. LAKKAPPA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the post of Safety Zonal Commissioner has since been abolished ; and

(b) if so, the reasons therefor ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) There are no posts of "Safety Zonal Commissioner" in the Commission of Railway Safety. There are five posts of Additional Commissioner of Railway Safety, apart from a post of Commissioner, in the Commission and there is no proposal to reduce the number.

(b) Does not arise.

उत्तर प्रदेश में गोरखपुर जिले में सड़कों

9422. श्री मोल्लू प्रसाद : क्या परिवहन तथा नौवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछली तीन पंचवर्षीय योजनाओं की अवधियों में गोरखपुर जिले में बनाई गई प्रत्येक सड़क पर उत्तर प्रदेश सरकार ने कितनी राशि खर्च की; और

(ख) गोरखपुर जिले में चौथी पंचवर्षीय योजना की अवधि में अन्य कौन-कौन सी सड़कों पर निर्माण कार्य आरम्भ करने का विचार है और इनमें से प्रत्येक सड़क पर कितना खर्च बचाने का अनुमान है ?